

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 89/2012	TP 40/16	For modification	397/ 398	Hari Prasad P. Varda & Another Vs Vector NDT Technologies Pvt. Ltd. & 4 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. H.P. Varda



2 - K.P. Bopanna - Petitioner -



Matter is listed today for modification or relief no-3. The petitioner is present. Respd. NO-2 is present and R4 is ~~also~~ also present. The relief no-3 is Modified vide separate order. Registry is directed to modify the relief accordingly in his order and issue copy.


Member (J)


Member (T)